

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 94 of 2011

Dated: 14th December, 2011

**Present : Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

In the matter of:

M/s. T.s. Alloys Limited

....

Appellant (s)

Versus

**Orrisa Electricity Regulatory Commission
& Ors.**

....

Respondent(s)

Counsel for the Appellant (s) : Mr. Ashok Parija, Sr. Adv.
Mr. Ramachandran
Mr. P.P. Mohanty
Mr. R.M. Patnaik

Counsel for the Respondent (s) : Mr. R.K. Mehta, Mr. Antaryami Upadhayay
& Mr. David A. for R2-4.

ORDER

Mr. R.K. Mehta, learned counsel appears on behalf of respondent nos. 2-4 and has filed reply.

Post the matter on **18th January, 2012.**

In the meantime, appellant is at liberty to file rejoinder, if any.

**(Justice P.S. Datta)
Judicial Member**

rkt

**(Rakesh Nath)
Technical Member**

